Hence, I request the Government of India to immediately release Rs. 370 crores and 5 lakh tonnes of rice as the relief and rehabilitation package so as to enable the State Government to take immediate measures to help the farmers who are eagerly waiting for assistance from the Government.

SHRI RAVULA CHANDRA SEKAR REDDY (Andhra Pradesh): Sir, I associate myself with what the hon. Member has mentioned.

SHRI RAMA MUNI REDDY SIRIGIREDDY (Andhra Pradesh): Sir, I also associate myself with what the hon. Member has said.

SHRI YADLAPATI VENKAT RAO (Andhra Pradesh): Sir, I also associate myself with what the hon. Member has mentioned.

Threat posed due to Import of toxic Industrial waste

SHRI B. J. PANDA (Orissa): Sir, India is increasinglybecoming a preferred dumping ground for toxic industrial waste from developed countries, which poses a serious threat to our public health and environment. While developed countries have banned its use because of its devastating impact on their public health, we seem to think that we need every dollar and every job that is created out of it. The brain-damaging mercury, toxic electronics, plastic wastes, cancer-causing asbestos, defective steel and tin plates, toxic waste oil, used batteries and scrap of metals from developed countries dumped on us have increased manifold. According to studies, every year, 1,00,000 tonnes of hazardous wastes enter India in gross violation of the 1997 Supreme Court order banning such import. Mercury causes severe and permanent damage to the central nervous system, lungs and kidneys, triggers depression and suicidal tendencies and causes paralysis. It has severely contaminated land, water, air and the food chain throughout the country. Raw asbestos, banned in all developed countries, is imported to the extent of around one lakh tonnes per annum. It causes fatal diseases including lung cancer and many other ailments. Even in our Factories Act,1948, asbestos has been listed as a disease-causing substance. More appalling is that while our country is now the major dumping ground of these hazardous wastes, Government has not thought it fit to regulate its trade and use. It is high time that India took a serious look into this problem to address this issue in our overall national interest.

SHRI R. SARATH KUMAR (Tamil Nadu): Sir, I associate myself with what the hon. Member has mentioned.

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, I also associate myself with what the hon. Member has said.

MATTERS RAISED WITH PERMISSION

Advertisements published in the Print Media highlighting achievements of the Union Government to influence the electorate at the cost of exchequer

श्री सुरेश पचौरी: (मध्य प्रदेश): मान्यवर, 50 साल में कभी ऐसा नहीं हुआ। ...(व्यवधान)... मान्यवर, माननीय सदस्यों की जानकारी के लिए मैं बताना चाहता हूं कि योजना आयोग में एक एनडीसी होती है, जो राज्यों के साथ विचार-विमर्श करती है, ...(व्यवधान)... जिसकी अध्यक्षता प्रधानमंत्री जी करते है, जिसमें कैबिनेट मिनिस्टर होते है, जिसमें राज्यों के मुख्यमंत्री रहते हैं। अब अगर इस प्रकार योजना आयोग भी राजनैतिक दृष्टि से पार्टी बनेगी और एक सरकार की उपलब्धियां गिनाकर मतदाताओं को लुभाने की कुचेष्ठा करेगी तो इसकी निंदा किया जाना आवश्यक हो जाता है।

मान्यवर, समय रहते आपके जरिए मैं अनुरोध करना चाहूंगा कि सरकार योजना आयोग की इस प्रकार की गतिविधियों पर अंकुश लगाए और सरकार यह स्पष्ट करे कि पिछले तीन माह में किन-किन मंत्रालयों ने किन-किन प्रिंट मीडिया को, किन-किन इलेक्ट्रोनिक मीडिया को किन किन कारणों से कितने कितने रुपए के एडवर्टाइजमेंट जारी किए और किस प्रकार से पब्लिक मनी का दुरुपयोग किया? यह इंफौरमेशन लिया जाना जरूरी है और पूरी सरकार की इस प्रकार की गतिविधियों पर रोक लगाना जरूरी है।

श्री सभापति: ठीक है, हो गया। बैठिए। आप बैठ जाइए।

श्री सुरेश पचौरी: सरकार के इस प्रकार के एडवर्टाइजमेंट जारी होने से लगता यह है कि यह सरकार एक राजनैतिक पार्टी के एक मीडिया के तौर पर काम कर रही है, उस राजनैतिक पार्टी के एक भोंपू का काम कर रही है। इस पर अंकुश लगाया जाना बहुत ज्यादा जरूरी है और जो सरकारी तंत्र का दुरुपयोग हो रहा है उस पर रोक लगाना भी जरूरी है। वह सरकारी पैसा इनसे वापस लिया जाए, इस प्रकार की पहल की जाना जरूरी है।

श्री सभापति: ठीक है, बहुत हो गया।

श्री सुरेश पचौरी: जिन्होंने इस प्रकार के आदेश दिए हैं और जिस राजनैतिक पार्टी को लाभ पहुंचाने की कोशिश की गई है, उस राजनैतिक पार्टी से वह पैसा वापस लिया जाना जरूरी है। साथ ही ये निर्देश दिए जाएं कि इस प्रकार के एडवर्टाइजमेंट बंद किए जाएं। धन्यवाद, चेयरमैन साहब। ...(व्यवधान)...